NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 521/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

RRP Corporation Pvt. Ltd.

V/s. ROC, Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Devendra Practicing

Secretary

2. Smita J. Jaju Practicing

Company Secretary

Vain

ORDER CP 521/252(3)/NCLT/MB/MAH/2017

The Petitioner filed this Company Petition under Sec.252(3) of the Companies Act, 2013. On the request of the Petitioner for withdrawal of this Company Petition, this Company Petition is dismissed giving liberty to file afresh under appropriate Section of Law.

Sd/-

V. NALLASENAPATHY Member (Technical) B.S.V. PRAKASH KUMAR

Member (Judicial)